



REGIONAL OFFICE  
RAJASTHAN STATE POLLUTION CONTROL BOARD, JHALAWAR

Room No. 345-347, Mini Secretariat, Jhalawar-326001

Email- [rorpcb.jhalawar@gmail.com](mailto:rorpcb.jhalawar@gmail.com) ☎ 07432-295071



**-:Email:-**

RSPCB/RORPCB/Jhalawar/Gen-133/1108

Date: 21/01/2026

The Registrar,  
Hon'ble National Green Tribunal,  
Central Zone Bench,  
Bhopal.

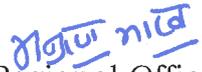
Subject: Regarding Submission of Joint Committee Report in compliance of the order dated 25.09.2025 in OA No.135/2025 in the matter of Shri Kalyan Rai Ji Mandir Samiti V/s State of Rajasthan & Ors.

Sir,

Kindly refer the subject mentioned above, in compliance of the order dated 25.09.2025 in OA No.135/2025 in the matter of Shri Kalyan Rai Ji Mandir Samiti V/s State of Rajasthan & Ors. The Joint Committee Report is enclosed herewith for your kind perusal and further necessary action.

Enclosed: As above

Yours Faithfully

  
Regional Officer  
RSPCB, Jhalawar

JOINT COMMITTEE REPORT  
WITH RESPECT TO THE ORIGINAL APPLICATION No.  
135/2025

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BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL CENTRAL ZONE BENCH, BHOPAL, IN THE  
MATTER OF SHREE KALYAN RAY JI MANDIR SAMITI V/s  
STATE OF RAJASTHAN & OTHERS

In the matter of: -

Shree Kalyan Rai Ji Mandir Samiti Applicant

V/s

State of Rajasthan & Others  
Respondent

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REPORT OF THE JOINT COMMITTEE WITH RESPECT TO THE ORIGINAL APPLICATION No. 135/2025 (CZ) IN THE MATTER OF SHREE KALYAN RAY JI MANDIR SAMITI V/s STATE OF RAJASTHAN AND OTHERS

**Introduction: -**

The Hon'ble NGT Central Zone Bench Bhopal has received a complaint from the petitioner of Shree Kalyan Rai Ji Mandir Samiti through Mr. Mohit Gupta S/o Ghanshyam Gupta, Resident of Purani Tehsil Ke. Pas, Shreenath Ji Tiles, Jhalrapatan, Tehsil-Jhalrapatan, District-Jhalawar, Rajasthan regarding the continuous deterioration of water quality in the sacred pond adjoining Shri Kalyan Rai Ji Temple, Jhalawar. The pond, which historically served as a pure source of water for religious, cultural and community use and was once a natural habitat for migratory birds and rare species of flora and fauna, is now severely polluted due to the discharge of untreated domestic sewage, dairy waste and municipal effluent. Rapid population growth, unregulated urbanization, and unplanned construction of drains (nalas) have resulted in the direct discharge of waste into the pond, causing ecological imbalance, loss of biodiversity and public health hazards.

Hon'ble NGT Central Zone Bench, Bhopal during the hearing on 25.09.2025, passed the following order in the Original Application No. 135/2025

**“In view of the seriousness of the allegations, respondents were directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Applicant was directed to take necessary steps for service to the respondents by both ways and also on available email. We deem it just and proper to call a report on the matter in issue in present Original Application, from a joint committee consisting of: -**

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- (i) One representative from the Collector, Jhalawar, Rajasthan.
- (ii) One representative nominated by the Member Secretary from Rajasthan State Pollution Control Board.

The committee is directed to visit the place and submit the factual and action taken report within six weeks, The State PCB will be the nodal agency for coordination and logistic support. Applicant is directed to supply the copy of the application and relevant documents to the Committee and respondent(s) within a week and after compliance of service, the applicant has to submit an affidavit that the notice and copy of the application have been served upon the committee and respondent(s). The report in the matter be filed by the Committeethrough email at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferable in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

## 2. Constitution of the Joint Committee:

In compliance with the directions of the Hon'ble NGT, a joint committee was constituted which comprises of following officials from concerning departments: -

- a) District Collector, Jhalawar has nominated Sub-Divisional Magistrate (SDM), Jhalawar as committee member. (Annexure-1).
- b) Member Secretary, RSPCB has nominated Regional Officer, RSPCB Jhalawar as member of committee and also appointed as Nodal officer on behalf of RSPCB. (Annexure-2).

## 3. Background: -

The committee was informed relevant facts by concerning department which are summarized as below: -

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- (a) Kalyan Rai Ji Mandir Jhalawar is an ancient temple located in the Jhalrapatan city of Jhalawar Distt. in Rajasthan and is being managed by a private trust named Kalyan Rai Ji Mandir Samiti.
- (b) There is a sacred pond inside the temple premises which is filled with water coming from the nearest surface water body known as Gomti Sagar Talab.
- (c) The water from Gomti Sagar talab reaches to the sacred pond through an ancient built water channel continuously for filling the sacred pond and the overflow water after filling the sacred pond drains out from the pond to a nearby open municipality drain located outside the temple premises on the opposite side of the road carrying the city domestic sewage for treatment / disposal.
- (d) During the rainy season, the storm / rainwater gets accumulated in this open municipality drain along with the sewage water which led to the rise in water level in the drain creating pressure difference due to which the water of drain gets flows in the reverse direction into the sacred pond of the temple. This leads to the mixing of untreated city sewage with pond water thus degrading the water quality of the temple's pond.

#### 4. Inspection of Joint Committee:

Members of joint committee conducted discussions and accordingly, Joint Committee comprising the following members visited the site on dated 01.11.2025:-

- 1) Shri Abhishek Charan, Sub Divisional Magistrate, Jhalawar District – Jhalawar, Rajasthan.
- 2) Shri Anurag Yadav, Regional Officer, Rajasthan State Pollution Control Board, Jhalawar, Distt. -Jhalawar, Rajasthan

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- 3) Shri Narendra Kumar Meena, Tehsildar, Jhalrapatan, Distt.-Jhalawar, Rajasthan
- 4) Shri Avadh Shringi, Junior Engineer, Nagar Palika, Jhalrapatan, Distt. - Jhalawar, Rajasthan

The Joint Committee observed the following: -

- a) Outside the temple's premises near its entrance on the opposite side of the road, there is an open municipality drain carrying the city domestic sewage for treatment / disposal.
- b) The water from nearby surface water body-Gomti talab continuously flows down into the sacred pond located inside the temple's premises near its entrance through an ancient built water channel and this water after filling the pond overflows through various multiple outlets in the pond into this open municipality drain through natural gravity due to pressure difference
- c) But sometimes during the rainy season, there is accumulation of rain water in this drain as it is an open drain leading to sudden increase in water level of the drain creating pressure difference due to which the water from this drain flows in reverse or backward direction into the sacred pond resulting in mixing of domestic sewage water with pond water leading to deterioration of water quality of the pond.
- d) Looking to the above, joint committee members is of the opinion or view that a piping system along with a reflux valve should be installed to prevent the backflow of sewage water of municipality drain into the sacred pond thus preventing the contamination of pond water of the temple and resulting in permanent solution of the problem.

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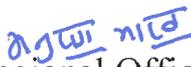
SP  
27/01/16

### 5. Conclusions:

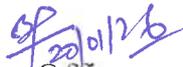
On the basis of the observations of joint committee and information by concerned department, following has been concluded: -

(a) A piping system along with a reflux valve should be installed to prevent the backflow of sewage water of municipality drain into the sacred pond thus preventing the contamination of pond water of the temple and resulting in permanent solution of the problem.

(b) Nagar Palika Jhalrapatan, Distt. -Jhalawar through its letter dated 06.01.26(Annexure-3) informed that the tendering process for awarding tender to a contractor firm for work of laying of pipeline along with installation of reflux valve has already been completed and now the actual work has been started and is under progress at the site location. After completion of the work, the issue will be resolved. Working agency of the above work is Nagar Palika, Jhalrapatan, District-Jhalawar & compliance of the work shall be submitted by Nagar Palika, Jhalrapatan soon.

  
Regional Officer  
RSPCB Jhalawar

  
Junior Engineer,  
NagarPalika, Jhalrapatan  
Distt.-Jhalawar

  
Executive Officer  
Nagar Palika Jhalrapatan  
Distt.-Jhalawar

  
Tehsildar Jhalrapatan  
Distt.-Jhalawar

  
Sub-Divisional Magistrate, Jhalawar  
Distt. Jhalawar

Annexure-1

Letters of Distt. Collector, Jhalawar nominating Sub-Divisional Magistrate, Jhalawar as representative and committee member on his behalf.

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राजस्थान सरकार  
जनसंचालित जिला कलेक्टर, झालावाड़

जगमग हेल्पसाईम :- 07432-230846,  
07432-230846

फोन नं. 07432-230403, फैक्स नं. -230404  
Email: dca@jha-rk.gov.in

क्रमांक एक 29(12) पालना/विधि/2023

1302

दिनांक 09.10.2025

प्रेषित:-

श्रीमान अदरश सचिव  
राजस्थान प्रदूषण नियंत्रण मण्डल  
इकलाना इंगरी, जयपुर  
पिन- 302004

विषय:- मा0 न्यायालय नेशनल ग्रीन ट्रिब्यूनल सेंट्रल जॉन भोपाल म0प्र0 में लम्बित प्रकरण संख्या 135/2025 उनवान श्री कल्याण राय जी मंदिर समिति जरिये मोहिला गुप्ता बनाम राज्य सरकार में पारित आदेश दिनांक 25.09.2025 की पालना के संबंध में।

उपरोक्त विषयान्तगत मा0 न्यायालय नेशनल ग्रीन ट्रिब्यूनल सेंट्रल जॉन भोपाल म0प्र0 में लम्बित प्रकरण संख्या 135/2025 उनवान श्री कल्याण राय जी मंदिर समिति जरिये मोहिला गुप्ता बनाम राज्य सरकार में दिनांक 25.09.2025 को आदेश पारित करत हुए आदेशक द्वारा की गई शिकायत के संबंध में जिला कलेक्टर को द्वारा नामित एवं आपके द्वारा नामित सदस्य की एक संयुक्त समिति का गठन किया जाकर सम्बन्ध हेतु आपको नोटिस एजेन्सी नियुक्त किया गया है। उक्त संयुक्त समिति को यह सफाई के भीतर शिकायत में दर्शाये गये स्थान का दौरा कर तथ्यात्मक रिपोर्ट एवं की गई कार्यवाही की रिपोर्ट जरिये ई-मेल ngiczbhbho-raj@gov.in विभागाध्यक्ष को हेतु निदेश प्राप्त हुए है। इस संबंध में जिला कलेक्टर झालावाड़ की ओर से श्री अभिषेक चारण, उपखण्ड अधिकारी झालावाड़ को नामित किया जाता है।

अतः इस संबंध में जिला कलेक्टर झालावाड़ की ओर से नामित सदस्य की सूचना आवश्यक

कार्यवाही हेतु सादर प्रेषित है।  
संलग्न-निर्णय की प्रति।

(अजय सिंह राठौड़)  
जिला मजिस्ट्रेट  
झालावाड़

दिनांक 09.10.2025

क्रमांक एक 29(12) पालना/विधि/2023 1303-06

प्रतिलिपि निम्न को सूचनाएं एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. मा0 न्यायालय नेशनल ग्रीन ट्रिब्यूनल सेंट्रल जॉन भोपाल म0प्र0।
2. उपखण्ड अधिकारी झालावाड़ को पालनाके।
3. क्षेत्रीय प्रबंधक राजस्थान प्रदूषण नियंत्रण बोर्ड झालावाड़।
4. कोर्ट केस प्रभारी अधिकारी अचिशासी अधिकारी नगरपालिका झालावाड़।

जिला मजिस्ट्रेट  
झालावाड़

Signature valid

Digitally signed by Ajay Singh Rathore  
Designation: Collector & District  
Magistrate  
Date: 2025.10.09 17:19:40 IST  
Reason: Approved

RajKaj Ref No:  
15086918  
eSign 1.0



Annexure (A)

Annexure-2

Letter of Member Secretary, RSPCB related to appointment of Nodal Officer & committee member on behalf of RSPCB

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## Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141- 2716804, 2716800 e-mail :[member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)

Helpline No.: 0141-2716877

No. F.10 (788) RPCB/Legal/NGT/2025/ 1038-1039

Date: 07/10/2025

Regional Officer  
Regional Office,  
Regional Office, Rajasthan State Pollution Control Board,  
Jhalawar  
Mobile No.: 8094178389

Subject: - Nomination of Member-cum-Nodal Officer to Joint Committee in compliance with the Order dated 25.09.2025 passed by the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in O.A. No. 135/2025 (CZ), Shri Kalyan Raj Ji Mandir Samiti V/s State of Rajasthan & Ors

Sir,

This is with reference to the subject cited above, the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, vide order dated 25.09.2025 in Original Application No. 135/2025 (CZ), Shri Kalyan Raj Ji Mandir Samiti V/s State of Rajasthan & Ors has constituted a Joint Committee and directed, inter alia, as follows:

- “6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:-**
- i. **One representative from the Collector, Jhalawar, Rajasthan.**
  - ii. **One representative nominated by the Member Secretary from the Rajasthan State Pollution Control Board.**
- 7. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support. “**

In compliance with the directions of the Hon'ble Tribunal, you are hereby nominated as the member-cum-Nodal Officer representing the Member Secretary, Rajasthan State Pollution Control Board in the aforesaid Joint Committee. You are directed to coordinate with all concerned and ensure timely submission of the report in accordance with the directions of the Hon'ble Tribunal.

A copy of the Tribunal's order dated 25.09.2025 is enclosed herewith for your reference and necessary action.

Enclosed-As above

Copy to the following for information / necessary action:  
1 District Collector, Jhalawar, Rajasthan

(Sharda Pratap Singh)  
Member Secretary

Member Secretary

Annexure-3

Letter of Sub-Divisional Magistrate Jhalawar for joint inspection

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क्रमांक:-पी.ए./2025/248-249

दिनांक:-28.10.2025

तहसीलदार, तहसील झालरापाटन।

अधिशायी अधिकारी, नगरपालिका झालरापाटन।

ISO(A)

30/10/25

Coordinate  
with seky  
deptt. for  
site inspection  
on urgent basis

विषय:- संयुक्त मौका निरीक्षण कर तथ्यात्मक रिपोर्ट तैयार किये जाने हेतु।

प्रसंग:- क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, झालावाड़ का पत्र क्रमांक  
राप्रनिम/क्षेका झालावाड़/Gen-133 दिनांक 24.10.2025।

Receipt  
30/10

उपर्युक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में लेख है कि मा0 न्यायालय नेशनल ग्रीन ट्रिब्युनल सेन्ट्रल जोन भोपाल म0प्र0 में लम्बित प्रकरण संख्या 135/2025 उनवान श्री कल्याण राय जी मन्दिर समिति जरिये मोहित गुप्ता बनाम राजस्थान सरकार में पारित आदेश दिनांक 25.09.2025 एवं श्रीमान् जिला कलक्टर महोदय के आदेश क्रमांक 2023 दिनांक 01.10.2025 की अनुपालना में संयुक्त मौका निरीक्षण कर तथ्यात्मक रिपोर्ट मा0 न्यायालय को भिजवाई जानी है।

अतः आप दिनांक 01.11.2025 समय 02:00 बजे को क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, झालावाड़ से समन्वय कर मौके पर उपस्थित होना सुनिश्चित करें।

उपखण्ड अधिकारी

झालावाड़

दिनांक:-28.10.2025

क्रमांक:-पी.ए./2025/250-251

प्रतिलिपि:-

01. श्रीमान जिला कलक्टर महोदय, झालावाड़ को सूचनार्थ।

02. क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, झालावाड़ उक्त दिनांक को तहसीलदार झालरापाटन एवं अधिशायी अधिकारी, झालरापाटन से समन्वय कर संयुक्त मौका निरीक्षण कर तथ्यात्मक रिपोर्ट अविलम्ब अधोहस्ताक्षरकर्ता को भिजवाया जाना सुनिश्चित करें।

उपखण्ड अधिकारी

झालावाड़

Annexure-4

Letters of Nagar Palika, Jhalrapatan, Distt.-Jhalawar dated 06.01.2026

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# कार्यालय नगरपालिका मण्डल झालरापाटन

जिला - झालावाड़ राज0

ईमेल : e.o.npihalrapatan@gmail.com

फोन नं० 07432-240025

दिनांक 06/11/25

क्रमांक/न.पा.झा.पा./2025/3568

श्रीमान क्षेत्रीय अधिकारी महोदय,  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
कमरा नं. 345-347 मिनि सचिवालय झालावाड़

विषय:- संयुक्त मौका निरीक्षण कर तथ्यात्मक रिपोर्ट भिजवाने बाबत।

प्रसंग:- पालिका के पूर्व पत्रांक 2924-26 दिनांक 19.11.2025 के क्रम में।

महोदय

उपरोक्त विषयान्तर्गत एवं प्रासांगिक पत्र के सन्दर्भ में निवेदन है कि माननीय न्यायालय नेशनल ग्रीन ट्रिब्यूनल सेन्ट्रल जोन भोपाल म0प्र0 में लम्बित प्रकरण संख्या 135/2025 उनवान श्री कल्याण राय जी मंदिर समिति जरिये मोहित गुप्ता बनाम राजस्थान सरकार व अन्य में पारित आदेश दिनांक 25.09.2025 की अनुपालना में संयुक्त मौका की तथ्यात्मक रिपोर्ट तैयार कर श्रीमान के समक्ष सादर प्रस्तुत है:-

1. यह कि नगरपालिका द्वारा जारी कार्यादेश दिनांक 19.11.2025 में अवधि दिनांक 31.12.25 में समय अवधि पूर्ण होने पर नगरपालिका झालरापाटन के पत्र क्रमांक 3473 दिनांक 29.12.2025 से समयावृद्धि पत्र जारी कर उक्त स्थान पर कार्य प्रगतिशील है। जिसके फोटो की प्रतियां संलग्न है।

संलग्न:- उपरोक्तानुसार।

अधिसूची अधिकारी  
नगरपालिका झालरापाटन

# कार्यालय नगरपालिका मण्डल, झालरापाटन

जिला :-झालावाड

Ph. 07432-240025

Email - e.o.npjalrapatan@gmail.com

क्रमांक: न.पा.झा.पा./निर्माण/2025/ 3473

दिनांक : 29 /12/ 2025

## -:: समयावृद्धी पत्र ::-

मैं. श्रद्धा कन्स्ट्रक्शन कम्पनी  
झालरापाटन

विषय :- गिन्दोर गेट के बाहर कल्याण कुण्ड से पानी की निकासी हेतु पाईप लाईन डालना व अन्य कार्य।

उपरोक्त विषयान्तर्गत जर्गे पत्र आपको सूचित किया जाता है कि नगरपालिका झालरापाटन के कार्यादेश क्रमांक 2924-26 दिनांक 19.11.2025 को गिन्दोर गेट के बाहर कल्याण कुण्ड से पानी की निकासी हेतु पाईप लाईन डालना व अन्य कार्य के लिए कार्यादेश जारी किया गया था। उक्त कार्य की समयावधी 30.12.2025 से बढ़ाकर 15.01.2026 तक बढ़ाई जाती है।

  
अधिशर्षी अधिकारी  
नगरपालिका झालरापाटन







# कार्यालय नगरपालिका मण्डल, झालरापाटन

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क्रमांक: न.पा.झा.पा./निर्माण/2025/3473

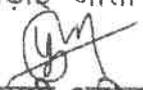
दिनांक : 29 /12/ 2025

## -:: समयावृद्धी पत्र ::-

मैं. श्रद्धा कन्स्ट्रक्शन कम्पनी  
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विषय :- गिन्दोर गेट के बाहर कल्याण कुण्ड से पानी की निकासी हेतु पाईप लाईन डालना व अन्य कार्य।

उपरोक्त विषयान्तर्गत जयें पत्र आपको सूचित किया जाता है कि नगरपालिका झालरापाटन के कार्यादेश क्रमांक 2924-26 दिनांक 19.11.2025 को गिन्दोर गेट के बाहर कल्याण कुण्ड से पानी की निकासी हेतु पाईप लाईन डालना व अन्य कार्य के लिए कार्यादेश जारी किया गया था। उक्त कार्य की समयावधि 30.12.2025 से बढ़ाकर 15.01.2026 तक बढ़ाई जाती है।

  
अधिशर्षी अधिकारी  
नगरपालिका झालरापाटन

Annexure-5

Photographs during Inspection

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Photos taken during inspection





